

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 91**

**TO BE ANSWERED ON THE 11<sup>TH</sup> DECEMBER, 2018/AGRAHAYANA 20, 1940 (SAKA)**

**ACID ATTACK SURVIVORS**

**91. SHRI RAJIV PRATAP RUDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government runs any scheme to support the acid attack survivors in finding a livelihood;**

**(b) if so, the details thereof and if not, the reasons therefor;**

**(c) the number of acid attack survivors employed in various Government institutions/departments;**

**(d) whether there is any grievance redressal mechanism for acid attack survivors in these Government institutions/departments; and**

**(e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): Acid Attack victim has been included as specified disability in the Rights of Persons with Disabilities Act, 2016. The Department of Empowerment of Persons with Disabilities implements National Action Plan for Skill Development of Persons with Disabilities so as to enhance their scope of employability in both Government and private sectors.**

**(c): No such data is maintained.**

**(d) & (e): As per the Rights of Persons with Disabilities Act, 2016, Chief Commissioner for Persons with Disabilities in Centre and State Commissioners for Persons with Disabilities in States/UTs are mandated to look into the complaints relating to deprivation of right of persons with disabilities.**